

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) Statements I and II (a) to (e) giving the required information on average yield per hectare are laid on the Table of the House. [*Placed in Library. See No. LT-303/77*].

(b) In the sphere of agriculture, substantial increase in the production of foodgrains as also commercial crops are sought to be achieved during the Fifth Plan period through expansion of the cropped area, extension of irrigation facilities and improvement in crop yields. For achieving the targeted growth in crop yields, steps taken by Government include intensification of problem-oriented research, strengthening of agricultural extension and administration, expansion of the programme of multiplication and distribution of certified seeds expansion in the area under high-yielding varieties, increase in the consumption of chemical fertilizers and improvement in the efficiency of fertiliser use, judicious use of pesticides, water management and expansion in institutional credit. These measures are proposed to be intensified.

Central School at Bhagalpur

174. DR. RAMJI SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government have dropped the idea of opening a Central School at Bhagalpur; and

(b) if not, when it will be started and where?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The opening of a Central School in the campus of Bhagalpur University has not been dropped but is under consideration in conjunction with the University authorities

Taking over of Patna University

175. DR. RAMJI SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government propose to take over Patna University into a Centrally administered University; and

(b) if so, when it is proposed to be taken over?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). No such proposal is under consideration of the Government.

12.00 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS, REVIEW AND ANNUAL REPORTS

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): On behalf of Shri Prakash Singh Badal, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub section (2) of section 63 of the Wild Life (Protection) Act, 1972:—
 - (i) The Assam Wild Life (Stock Declaration) Rules, 1977, published in Notification No. G.S.R. 34(E) in Gazette of India dated the 25th January, 1977.
 - (ii) The Assam Wild Life (Transactions and Taxidermy) Rules, 1977 published in Notification No. G.S.R. 35(E) in Gazette of India dated the 25th January, 1977.